## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.573/2002

Wednesday this the 11th day of September, 2002

## CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

J.C.Bose, UDC Customs House, Cochin.9.

.. Applicant

(By Advocate Mr.KV Kumaran)

v.

- 1. The Commissioner of Customs, Customs House, Cochin.9.
- 2. Union of India, represented by Secretary, Ministry of Finance, New Delhi.. . Respondents

(By Advocate Mr.A.Sathianathan (not present)

The application having been heard on 11.9.2002, the Tribunal on the same day delivered the following:

## ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the matter came up for admission, learned counsel of the applicant seeks permission to withdraw this application giving liberty to the applicant to seek ante dated promotion as U.D.Clerk with the department. Liberty is granted and the application is closed as withdrawn. No costs.

Dated the llth day of September, 2002

T.N.T. NAYAR ADMINISTRATIVE MEMBER

A.V. HARTDASAN VICE CHAIRMAN

(s)